ing supply of winter uniforms to Safaiwalas on the Western Railway has been received by Government; and

(b) if so, steps taken by Government in this regard?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b). Representations on behalf of Safaiwalas working in Foreign Traffic Accounts Office, Western Railway, Kishenganj Delhi had been received. These Safaiwalas are entitled to the supply of winter uniforms in terms of Standardisation introduced in February, 1963, but this was held in obeyance in January, 1956, in view of the need for economy. These economy orders have since been extended upto the year 1969-70. It may, howover, be stated that the whole question of supply of uniforms to the Railway statilis to be reviewed by a departmental committee.

Appendix II-A Examination held by Western Kajiway in September, 1968

3471. SHRI P. P. ESTHOSE: SHRI C. K. CHAKRAPANI: SHRI K. M. ABRAHAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the result of some of the Accounts Clerks who appeared in the Appendix 11-A Examination held in the month of September, 1968 on the Western Railway has been withheld; and
- (b) if so, the reasons therefor and when it is likely to be announced?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, of four Accounts clerks.

(b) Their cases were under review and on its completion the results were announced on 13th February, 1969.

Quarters for Staff of Foreign Traffic Accounts Office, Western Railway Delhi

3472. SHRI C. K. CHAKRAPANI : SHRI K. M. ABRAHAM : SHRI UMANATH : SHRI A. K. GOPALAN :

Will the Minister of RAILWAYS be pleased to state:

(a) the total number of staff of the

Foreign Traffic Accounts Office, Western Rallway, Delhi, who had got their names registered with the Northern Railway for the altotment of Railway quarters since the formation of the Foreign Traffic Accounts Office showing the names of the employees, registration number and date of registration; and

(b) total number of Railway quarters allotted to the staff of the above/office since the formation of this office to date giving the names of the employees, registration number and date of registration?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) 185. A statement showing the names of the employees, registration number and date of registration is laid on the Table of the House. [Placed In Library. See No. LT—393/69].

(b) 5. Their names and the dates of their registration and the grounds on which allotment was made in each case is laid on the Table of the House. [P.aced in Library. See No. LT—393/69].

Conditions of Harijans in Gujarat

3473. SHRI SRINIBAS MISRA: SHRI SURENDRANATH DWIVEDI: SHRI K. LAKKAPPA; SHRI S. M. KRISHNA:

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

- (a) whether it is a fact that at several places in Gujrate, Harijans are not allowed to take water from public wells;
- (b) whether it is also a fact that the slavery system is also in practice in these parts; and
- (c) whether Government have initiated any action against these evils?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARB (DR. SHRIMATI PHULRENU GUHA):

(a) Such cases have been reported from a few places.

- (b) No. Sir.
- (c) Yes, Sir,